

**NATIONAL CONSUMER DISPUTES REDRESSAL COMMISSION  
GOVT. OF INDIA**

(Constituted Under the Consumer Protection Act, 1986)

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Website: <http://ncdrc.nic.in>

No.Listing/NCDRC/2019



Upbhokta Nyay Bhawan  
'F' Block  
GPO Complex, INA  
NEW DELHI-110 023

May 30, 2019

**CIRCULAR**

In supersession of earlier order dt.24<sup>th</sup> April, 2019, the Hon'ble President is pleased to order constitution of Benches during the summer vacation from 03.06.2019 to 28.06.2019 in the National Commission, as under:-

<b>1<sup>st</sup> Week (03.06.2019 to 07.06.2019)</b>	
Bench No.1 (only one day i.e. 03.06.2019)	Hon'ble President (sitting singly)
Bench No.3	Hon'ble Ms. Justice Deepa Sharma Hon'ble Mr. C. Viswanath
Bench No.5	Hon'ble Mr. A.K. Thakur (sitting singly)
Bench No.6	Hon'ble Dr. S.M. Kantikar Hon'ble Mr. Dinesh Singh
<b>2<sup>nd</sup> Week (10.06.2019 to 14.06.2019)</b>	
Bench No.5	Hon'ble Mr. Anup K. Thakur Hon'ble Mr. C. Viswanath
Bench No.6	Hon'ble Dr. S.M. Kantikar Hon'ble Mr. Dinesh Singh
<b>3<sup>rd</sup> Week (17.06.2019 to 21.06.2019)</b>	
Bench No.3	Hon'ble Mr. C. Viswanath (sitting singly)
Bench No.4	Hon'ble Mr. Prem Narain (sitting singly)
<b>4<sup>th</sup> Week (24.06.2019 to 28.06.2019)</b>	
Bench No.1	Hon'ble President Hon'ble Mrs. M. Shreesha
Bench No.2	Hon'ble Mr. Justice V.K. Jain (sitting singly)
Bench No.3	Hon'ble Mr. C. Viswanath (sitting singly)
Bench No.4	Hon'ble Mr. Prem Narain (sitting singly)

By Order

(S. HANUMANTHA RAO)

Joint Registrar

Copy to:-

1. Sr. PPS to the Hon'ble President.
2. PS (s) to the Hon'ble Member (s) with a request to place it before the Hon'ble Members for their kind information.
3. Deputy Registrar/ Assistant Registrar (s), NCDRC
4. Section Officer (s) RP/ FA/ CC/ Listing Section (s)
5. Section Officer (Computer Section) for uploading the same in website.
6. Notice Board.